

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 06, 2016

No. 13 /S&A/S/2016

Pursuant to the Government Office Memo. No. 275/II-4-2016-32(1)/2005 T.C. dated 28.06.2016, the following officers are substantively appointed in U.P. Higher Judicial Service under Rule 22(1) of U.P.H.J.S. Rules 1975 from the dates mentioned against their names.

Sl. No.	Name of the officer	Revised date of substantive appointment
1.	Dharam Raj Mishra	11.08.2008
2.	Anoop Kumar Goyal	11.08.2008
3.	Manohar Lal	11.08.2008
4.	Pradeep Kumar Gupta	11.08.2008
5.	Nalin Kumar Srivastava	11.08.2008
6.	Jitendra Kumar	11.08.2008
7.	Vivek Kumar Dubey	11.08.2008
8.	Yashwant Kumar Mishra	11.08.2008
9.	Ram Pal Singh-II	11.08.2008
10.	Pramod Kumar Srivastava-II	11.08.2008
11.	Abrar Ahmad	11.08.2008
12.	Ram Narain Maurya	11.08.2008
13.	Raj Narain Pandey	11.08.2008
14.	Gyan Prakash Tewari	11.08.2008
15.	Jai Prakash Singh-II	11.08.2008
16.	Jai Shanker Mishra	11.08.2008
17.	Adarsh Kumar Singh Kanaujia	11.08.2008
18.	Mridulesh Kumar Singh	11.08.2008
19.	Shiv Mani Shukla	11.08.2008
20.	Shiv Kumar	11.08.2008
21.	Gulab Singh-I	11.08.2008
22.	Sanjay Shanker Pandey	31.12.2008
23.	Vinay Khare	31.12.2008
24.	Kaushalendra Yadav	31.12.2008
25.	Smt. Kumudni Verma	04.09.2010
26.	Kali Charan-II	04.09.2010
27.	Harkesh Kumar	04.09.2010
28.	Lalta Prasad-II	04.09.2010
29.	Gajendra Singh-II	04.09.2010
30.	Shree Bhagwan Singh	04.09.2010
31.	Dharmendra Pratap Narain Singh	04.09.2010
32.	Avinash Saxena	04.09.2010

33.	Jitendra Kumar Singh	04.09.2010
34.	Irfan Qamar	04.09.2010
35.	Smt. Vani Ranjan Agrawal	04.09.2010
36.	Surendra Singh-II	04.09.2010
37.	Lallu Singh	04.09.2010
38.	Shyam Jeet Yadav	04.09.2010
39.	Jai Prakash Singh-III	04.09.2010
40.	Ram Milan Singh	04.09.2010
41.	Rama Kant Seth	04.09.2010
42.	Ravindra Kumar-I	04.09.2010

BY ORDER OF THE COURT,

**Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 13(i)/S&A/S/2016, Dated: Allahabad: August 06, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad with the request to inform the Officer concerned at their Judgeships accordingly. (Information available on E-mail).
8. S/Sri
 - i. Smt. Safina C/o Late Abrar Ahmad, ADJ, H.No. 6/538, Dinesh Bihar Colony, Near Moin Gas Godown, Saharanpur
 - ii. Ram Narain Maurya, Retd. A.D.J., Vill.& Post- Kathtarav, District-Mau-257101
 - iii. Shree Bhagwan Singh, Retd. A.D.J. C/o Sri Mahipal Singh (Ad.) H.No.-32/8A, Janakipuram Colony Stanley Road, Allahabad.
9. The Senior Registrar, High Court, Lucknow Bench, Lucknow with the request to inform the Officer concerned posted at High Court, Lucknow Bench, Lucknow accordingly. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Joint Registrar (J)(Services), High Court, Allahabad.
12. The Registrar (J)(Budget), High Court, Allahabad.
13. The Joint Registrar (J)(Confidential), High Court, Allahabad.
14. The Joint Registrar (J)(I), High Court, Allahabad.
15. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
16. The Joint Registrar (Admin.), High Court, Allahabad.
17. The Deputy Registrar (G), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(MAYANK KUMAR JAIN)
REGISTRAR (J)(S&A/SENIORITY)**